

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1416  
ANSWERED ON:27.11.2001  
INCLUSION OF GADDIS AND GUJJARS CASTES IN STS LIST  
SURESH CHANDEL

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government are aware that prior to 1966 Gaddis and Gujjars were recognized as Scheduled Tribes, however after the reorganisation of State of Himachal Pradesh in 1966 Gaddis and Gujjars living in the regions which were included in Himachal Pradesh have not been included in the list of Scheduled Tribes and this has led to gross anomaly;
- (b) if so, whether the Government of Himachal Pradesh have dispatched all the required information in this regard to the Union Government; and
- (c) if so, the action taken by the Union Government to remove the anomaly?

**Answer**

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUALORAM) :

(a) to (c) `Gaddi` and `Gujjar` communities have been notified as scheduled tribes in relation to the areas which formed Himachal Pradesh prior to November, 1966 and in relation to areas merged in Himachal Pradesh on account of re-organization of Punjab in the year 1966, these communities are treated as Other Backward Class (OBC). The Government of Himachal Pradesh has recommended that these communities may be declared as Scheduled Tribes through out the State. The proposal of Government of Himachal Pradesh has been processed in accordance with modalities approved for deciding claims.